

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE AT
CHENNAI**

Application No. 195 of 2016

BETWEEN

TANDUR CITIZENS WELFARE SOCIETY

Reg.No.714/2016

Rep. by its President,

Mr.Rajgopal Sarda,

Having its registered office at

No.7/7/52/4A, Gomthi Kunj,

TANDUR-501141.

Rangareddy District,

Telangana.

...Applicant

AND

1. Government of Telangana,
Rep. by its Secretary,
Environmental and Forest Department,
Secretariat,
Hyderabad – 500 022.
2. Ministry of Environment, Forest and Climate Change,
Indhira Paryavaran Bhavan,
Jorbagh,
New Delhi – 110 003
3. The Central Pollution Control Board,
Parivesh Bhavan,
East Arjun Nagar,
Delhi – 110 032.
4. Telangana State Pollution Control Board,
Rep. by its Member Secretary,
No.6-3-1219, 3rd Floor, Block 'C'
Ward No.91, Near Country Club,
Uma Nagar, Kundanbagh,
Begampet,
Hyderabad
5. Karnataka State Pollution Control Board,
Rep. by its Member Secretary,
49, Church Street,
Bangalore – 560 001.
6. The District Collector,
Rangareddy District, Lakdi ka pul,
Hyderabad – 500 004.
7. The Station Manager,
Tandur Railway Station
Tandur – 501 141.
8. The Commissioner,
Thandur Municipality,
Tandur – 501 141.

For : Tandur Citizens Welfare Society

x

President

9. M/s. Cement Corporation of India,
Karankote,
P.O. CCI Tandur,
Ranga Reddy District,
Telangana – 501 158.
10. M/s. Coromandel King India Cements,
Malkapur,
Tandur Mandal.
Ranga Reddy District,
Telangana – 500 157.
11. M/s. Penna Cements,
Belakatur (V)
Tandur,
Chandravancha,
Telangana 501158
12. M/s. Vicat Sagar Cements,
Chatrasal,
Gulbarga District.
Karnataka – 585 320.
13. M/s. Chettinad Cement,
Kallor (V)
Chincholi Taluk,
Karnataka.

...Respondents

OBJECTION FILED BY APPLICANT

I, Rajgopal Sarda, Son of late. Asaramji Sarda, aged about 58 years, residing at No.7/7/52/4A, Gomthi Kunj, TANDUR-501141, Rangareddy District, Telangana, temporarily come down to Chennai do hereby solemnly affirm and sincerely state as follows:

1. I am the Applicant herein and as such I am well acquainted with the facts of the case. I deny certain averments made in Report filed by 4th and 6th respondents and they may be put to strict proof of the averments made therein.
2. It is submitted that the 4th respondent has claimed that 400 mtrs of road work is completed, which is far from truth. It is submitted the road construction work is still ongoing and is not even close to completion. It is submitted that the 4th respondent claims the length of the road to be 400 mtrs while the 6th respondent claims it to be of 6.05 kms in length. It is submitted that such contradictions

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19 : Tandur Citizens Welfare Society

x


President

between the Report filed by the 4th respondent and 6th respondent only shows the laxity on the part of authorities. It is further submitted that more than 50 kms of roads in and around Tandur town is in a dilapidated, rickety condition which is a further cause for dust and air pollution.

3. It is submitted that the measures suggested by the 4th respondent pertaining to covering of raw materials and goods while transporting the same, in order to avoid pollution has also not been followed. It is submitted that the lorries and heavy vehicles continue to carry huge loads of cement and other raw materials without tarpaulins. It is submitted that such heavy vehicles continue to remain dusty thereby adding on to the existing pollution.

For the reasons stated in the foregoing paragraphs it is therefore humbly prayed that this Hon'ble Tribunal may be pleased to record the objection filed by the applicant and pass such further or other orders as this Hon'ble Tribunal deems fit and proper and thus render justice.

For: Tandur Citizens Welfare Society
X 
President

Solemnly affirmed at Chennai
this the 26th day of July, 2021
and signed his name in my presence.

Before me



Advocate, Chennai

K. KARTHIK

SAGANNATH

No. 45

law chamber

H.c. - CH - 104.

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AND

Government of Telangana,

Rep. by its Secretary,

Environmental and Forest Department,

Secretariat,

Hyderabad – 500 022.

And others.

... Respondents

OBJECTIONS FILED BY THE APPLICANT

K.R.NISHANTH
Counsel for Applicant
99529 44579
27.07.2021